

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB. No. (IB)-253(ND)/2017

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
16.08.2017**

**NAME OF THE COMPANY:** M/s. SoftwareOne India Pvt. Ltd. V/s. M/s.  
Emkor Solutions Ltd.

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Ankur Gupta, Advocate Mr. Aman, CS		
	For the Respondent (s)	: Mr. Ayush S. Sahni, Advocate Mr. Lohit Kumar Binal, Advocate		

**Order**

Respondents have put in their appearance through Mr. Ayush Sahni, Advocate. Vakalatnama is taken on record. Let the entire paper book be given to the respondent during the course of the day. Reply be filed.

To come up on 22<sup>nd</sup> August, 2017 for final disposal.

  
**(Ina Malhotra)**  
**Member (J)**